

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No. 16/RP/2020
In
Petition No. 97/MP/2019**

**Coram:
Shri P.K. Pujari, Chairperson
Shri I.S. Jha, Member
Shri Arun Goyal, Member**

Date of Order: 21st July, 2020

In the matter of

Petition for review of the order dated 9.1.2020 in Petition No. 97/MP/2020.

**And
In the matter of**

Magadh Sugar & Energy Limited
Unit Hasanpur Sugar Mills
Having its registered office at
P.O. Hargaon, Sitapur,
Uttar Pradesh-261121

Vs.

1. Power System Operation Corporation Limited
C/o National Load Dispatch Centre
B-9, Qutab Institutional Area,
Katwaria Sarai,
New Delhi-II0016

2. Bihar Renewable Energy Development Agency
3rd Floor, Sone Bhawan
Birchand Patel Marg
Patna, Bihar 800001

..Respondents

The parties present:

None

ORDER

The Review Petitioner, Magadh Sugar & Energy Limited, has filed this Review Petition against the Commission's order dated 9.1.2020 in Petition No. 97/MP/2019, whereby the Petition preferred by the Review Petitioner was rejected on the ground

of non-compliance of Regulation 7(2) of the Central Electricity Regulatory Commission (Terms and Conditions for recognition and issuance of Renewable Energy Certificate for Renewable Energy Generation) Regulations, 2010 and clause 4.1(h) of the approved 'Procedure for Registration of a Renewable Energy Generator or Distribution Licensee, as the case may be, by Central Agency in order to take benefit of the Renewable Energy Certificates under REC mechanism.

2. The Review Petition was listed for hearing on admission through video conferencing after notice to the Review Petitioner. Despite notice, the Review Petitioner is not represented either in-person or through counsel. Accordingly, the Petition is dismissed for non-prosecution of the matter.

3. The Review Petition is disposed of in terms of the above.

Sd/-
(Arun Goyal)
Member

sd/-
(I.S.Jha)
Member

sd/-
(P.K. Pujari)
Chairperson